

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No.III-1/1997/.....997/R Dated.....27.06.2022

Hon'ble the Chief Justice has been pleased to re-constitute the Rules Committee u/s-123 C.P.C. for amendment of Civil Procedure Code, 1908 as follows:-

- | | | |
|---|----|-----------|
| 1. Hon'ble Shri Justice B.Rath | -- | Chairman |
| 2. Hon'ble Shri Justice Sashikanta Mishra | -- | Member |
| 3. Hon'ble Shri Justice A.K.Mohapatra | -- | Member |
| 4. Shri Goutam Mishra, Sr. Advocate | -- | Member |
| 5. Ms. Pami Rath, Advocate | -- | Member |
| 6. Dist. & Sessions Judge, Cuttack | -- | Member |
| 7. Registrar (Vigilance) | -- | Secretary |

By order of the Chief Justice


27.6.22

Special Officer (Special Cell)

Memo No. 9106..... Dtd: 27.06.2022

Copy forwarded to the

1. Shri Goutam Mishra, Sr. Advocate
"ASHIANA", Tulasipur, Kanika Road, P.S.-Lalbag, Cuttack
2. Ms. Pami Rath, Advocate
"PADMALAYA", Saikh Bazar, P.S.-Lalbag, Cuttack
3. Dist. & Sessions Judge, Cuttack
for favour of kind information.


27.6.22

Memo No. 9107..... Dtd: 27.06.2022 Special Officer (Special Cell)

Copy forwarded to the

1. All Officers of the Court.
2. Asst. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice
3. Sr. Secretaries/ Secretaries/ P.As attached to Hon'ble Judges to place before Their Lordships.
4. All Superintendents/ Section Officers of the Court.
5. The Technical Director, NIC to upload this Notification in the Official website of this Court.
6. Notice Board of the Court.
for information.


27.6.22

Special Officer (Special Cell)